

THE HIGH COURT OF KERALAKochi - 682 031
Dated - 22.06.2017**PROCEEDINGS**

Judicial Department - Transfer posting and filling up the vacancies of Sheristadars and Senior Superintendents in the gazetted cadre of the Subordinate Judiciary - Orders issued.

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- Read : 1. High Court Proceedings No. B4-53172/2014 (2) dated 07.03.2017.
2. High Court Proceedings No. B4-53172/2014 dated 13.06.2017
3. Order No JS.III.2606/12 dated 01.03.2017 of the District Court, Thiruvananthapuram
4. Order No JS.III.7319/12 dated 19.06.2017 of the District Court, Thiruvananthapuram

ORDER NO. B1(B) - 733/2017

As per the High Court Order read second the period of probation of six officers in the category of Sheristadar Sub Court /Senior Superintendent, District Court namely Smt Rajani Mohan C, Sheristadar, Sub Court, Kottayam, Smt A.G Nishadevi, Sheristadar Sub Court, Kollam, Smt Lekha.K, Sheristadar, Sub Court, Vadakara , Shri Rajeevan.K.R Sheristadar Sub Court, Karunagappally, Smt Budha P.S, Senior Superintendent District Court, Ernakulam and Shri Sethuraman.P, Sheristadar, Sub Court, Pathanamthitta had been extended for a period of one year . As per the High Court order read second, the successful completion of probation in respect of Smt Nishadevi A.G, Sheristadar Sub Court, Kollam has been declared. In view of Rule 28 of the Kerala State and Subordinate Service Rules 1958, all the above officers except Smt Nishadevi A.G are not considered for promotion to the cadre of Sheristadar, Addl District Court/MACT/Special Court for filling up of the existing vacancies . The promotion of Sri.N. Chithrarajan, Junior Superintendent, Munsiff's Court , Neyyattinkara and Sri. G. Sathya Kumar, Junior Superintendent, Munsiff's Court , Neyyattinkara has been deferred, in view of the disciplinary action/proceedings pending against them as per orders read third and fourth respectively.

Accordingly the following orders are issued with respect to the filling up of the existing vacancies of Sheristadars and Senior Superintendents in the gazetted cadre of the Subordinate Judiciary,:

1. Shri **P. Venugopalan**, Sheristadar, District Court, Thiruvananthapuram is transferred and posted as Sheristadar, District Court, Kottayam.

2. Shri **K.G Vijayakumar**, Sheristadar, District Court, Kalpetta is transferred and posted as Sheristadar, State Transport Appellate Tribunal, Ernakulam.
3. Smt **K.R Sreekala**, Sheristadar, District Court, Thalassery is transferred and posted as Sheristadar, District Court, Thrissur.
4. Shri **E. Harshavardhana**, Sheristadar, Family Court Kasaragod is appointed as Sheristadar, District Court in the scale of pay ₹ 42,500- 87000 and posted as Sheristadar, District Court, Kasaragod .
5. Shri **V. Prakash**, Sheristadar, Family Court , Alappuzha is appointed as Sheristadar, District Court in the scale of pay ₹ 42,500- 87000 and posted as Sheristadar, District Court, Palakkad.
6. Smt. **V. Sreelathakumari**, Sheristadar, Family Court, Thiruvalla is appointed as Sheristadar, District Court in the scale of pay ₹ 42,500- 87000 and posted as Sheristadar, District Court, Pathanamthitta.
7. Shri. **P . Viswanatha Bhat**, Sheristadar, Family Court, Kannur is appointed as Sheristadar, District Court in the scale of pay ₹ 42,500- 87000 and posted as Sheristadar, District Court, Thalassery .
8. Shri **Suresh Babu K.T**, Sheristadar, Special Court NDPS Act Cases, Vadakara is appointed as Sheristadar, District Court in the scale of pay ₹ 42,500- 87000 and posted as Sheristadar, District Court, Kalpetta.
9. Smt **M. Shobana**, Sheristadar, MACT, Tirur. is appointed as Sheristadar, District Court in the scale of pay ₹ 42,500- 87000 and posted as Sheristadar, District Court, Manjeri .
- 10 . Shri **V.M Basheer**, Sheristadar, Family Court, Muvattupuzha is appointed as Sheristadar, District Court in the scale of pay ₹ 42,500- 87000 and posted as Sheristadar, District Court, Thiruvananthapuram .

11. Shri **Raju.C**, Sheristadar, MACT, Taliparamba is transferred and posted as Sheristadar, Family Court, Kasaragod .
12. Shri **M.K Madhusoodanan**, Sheristadar, MACT Kalpetta is transferred and posted as Sheristadar, Special Court NDPS Act cases , Vadakara.
13. Shri **V.V Ullas**, Sheristadar, Additional Sessions Court for the Trial of cases relating to Women and Children, Ernakulam is transferred and posted as Sheristadar, Family Court, Thalassery.
14. Shri **Jayanandan P.K**, Sheristadar, Additional District Court, North Paravur is transferred and posted as Sheristadar, Family Court, Kannur .
15. Shri **T Dayal Kumar**, Sheristadar, Family Court, Chavara is transferred and posted as Sheristadar, MACT, Kalpetta.
16. Shri **K. Sathya Sajeev**, Sheristadar, MAC, Neyyattinkara is transferred and posted as Sheristadar, Special Court SC/ST (POA)Act cases, Mananthavadi.
17. Smt. **Ansamma Mathew**, Sheristadar, MACT, Punalur is transferred and posted as Sheristadar, Family Court , Alappuzha .
18. Shri **Regi.G Nair**, Sheristadar, Spl Court (NDPS Act cases) Thodupuzha is transferred and posted as Sheristadar, Family Court, Pala.
19. Smt **Nishadevi A.G**, Sheristadar, Sub Court, Kollam is promoted as Sheristadar, Addl District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 40,500 - 85000 and posted as Sheristadar, MACT, Neyyattinkara.
20. Shri **N.K Abdul Samad**, Sheristadar, Wakf Tribunal, Kozhikode is promoted as Sheristadar, Addl.District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500 - 85000 and posted as Sheristadar, Additional District Court (Marad Cases), Kozhikode.

21. Shri **P. Dinesh Kumar**, Sheristadar, Sub Court, Palakkad is promoted as Sheristadar, Addl. District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500 - 85000 and posted as Sheristadar, Family Court , Tirur .

22. Shri **Muhammed Rafi**, Senior Superintendent , District Court, Palakkad is promoted as Sheristadar, Addl. District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500 - 85000 and posted as Sheristadar, MACT, Tirur.

23. Smt **V.Vijayalekshmi**, Senior Superintendent, Additional District Court, Mavelikkara is promoted as Sheristadar, Addl. District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500 - 85000 and posted as Sheristadar,MACT, Pathanamthitta.

24. Shri **T. Martin**, Sheristadar, Wakf Tribunal, Ernakulam is promoted as Sheristadar, Addl. District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500 - 85000 and posted as Sheristadar, Addl District Court, North Paravur.

25. Shri **Cyriac George**, Sheristadar, Sub Court, Pala is promoted as Sheristadar, Addl District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500- 85000 and posted as Sheristadar, Spl Court (NDPS Act cases), Thodupuzha.

26. Shri **K.G Harikumar**, Sheristadar , Sub Court, Nedumangad is promoted as Sheristadar, Addl District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500 - 85000 and posted as Sheristadar, Spl Court SC/ST(POA)Act cases , Kottarakkara.

27. Smt **J. Kusumam**, Senior Superintendent , District Court, Kollam is promoted as Sheristadar, Addl District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500 - 85000 and posted as Sheristadar, Family Court, Thiruvalla.

28. Shri.**M. Suresh Babu**, Senior Superintendent Spl Court (NDPS Act Cases) Vadakara is promoted as Sheristadar, Addl District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500- 85000 and posted as Sheristadar , Family Court , Vadakara.

29. Shri **K Shaji**, Sheristadar , Sub Court, Ernakulam is promoted as Sheristadar, Addl District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500- 85000 and posted as Sheristadar, Additional Sessions Court for the Trial of cases relating to Women and Children, Ernakulam.

30. Shri **P.R Vasudevan Pillai**, Sheristadar ,Sub Court , Chengannur is promoted as Sheristadar, Addl. District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500- 85000 and posted as Sheristadar,MACT, Ernakulam.

31. Shri **G. Harikumar**, Sheristadar, Sub Court, Thiruvananthapuram is promoted as Sheristadar, Addl. District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500 - 85000 and posted as Sheristadar, MACT, Taliparamba.

32. Smt. **Kumari Shobana**, Senior Superintendent, Additional District Court, Neyyattinkara is promoted as Sheristadar, Addl District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500 - 85000 and posted as Sheristadar, MACT, Punalur.

33. Smt. **Thilakaraj**, Sheristadar, Sub Court, Muvattupuzha is promoted as Sheristadar, Addl. District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500 - 85000 and posted as Sheristadar, Family Court, Muvattupuzha.

34. Smt. **S. Radhika**, Sheristadar, Sub Court, Ottappalam is promoted as Sheristadar, Addl District Court/MACT/Special Court, under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 40,500 - 85000 and posted as Sheristadar, Additional District Court / MACT, Irinjalakkuda .

35. Shri **Chandran.P**, Sheristadar, Chief Judicial Magistrate's Court, Manjeri is transferred and posted as Sheristadar, Chief Judicial Magistrate's Court, Kalpetta .

36. Shri **B. Ramachandran Pillai**, Sheristadar, Chief Judicial Magistrate's Court, Thiruvananthapuram is transferred and posted as Sheristadar, Family Court, Chavara.

37. Shri **Ummer C.T**, Sheristadar , Family Court, Tirur is transferred and posted as Sheristadar, Chief Judicial Magistrate's Court, Manjeri.

38. Smt **M. Shahina**, Senior Superintendent , Chief Judicial Magistrate's Court, Kalpetta is promoted as Sheristadar, CJMs Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500 - 85000 and posted as Sheristadar Chief Judicial Magistrate's Court, Kozhikode.

39. Smt **Mini Justin**, Senior Superintendent, Addl. Chief Judicial Magistrate's Court (Economic Offences), Ernakulam is promoted as Sheristadar, Chief Judicial Magistrate's Court, Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500 - 85000 and posted as Sheristadar Chief Judicial Magistrate's Court ,Thrissur .

40. Shri. **Ajithkumar**, Senior Superintendent, Chief Judicial Magistrate's Court, Kottayam is promoted as Sheristadar, Chief Judicial Magistrate's Court, under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500 - 85000 and posted as Sheristadar Chief Judicial Magistrate's Court, Thiruvananthapuram .

41. Shri **Rammohan V.A**, Senior Superintendent, Chief Judicial Magistrate's Court,, Thrissur is promoted as Sheristadar, Chief Judicial Magistrate's Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500 - 85000 and posted as Sheristadar Family Court, Malappuram.

42. Smt **K.S Jayasree**, Senior Superintendent, Addl. Chief Judicial Magistrate's Court, Ernakulam is promoted as Sheristadar, Chief Judicial Magistrate's Court, under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500 - 85000 and posted as Sheristadar, Chief Judicial Magistrate's Court, Palakkad .

43. Shri **Muralikumar.K**, Senior Superintendent, Chief Judicial Magistrate's Court, Palakkad is promoted as Sheristadar, Chief Judicial Magistrate's Court, under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500 - 85000 and posted as Sheristadar, Chief Judicial Magistrate's Court, Thalassery .

44. Smt. **Rajani Mohan.C**, Sheristadar, Sub Court, Kottayam is transferred and posted as Sheristadar, Wakf Tribunal, Ernakulam .

45. Shri **P Sethuraman**, Sheristadar, Sub Court, Pathanamthitta is transferred and posted as Sheristadar, Sub Court, Thiruvananthapuram.

46. Smt. **R. Mrudula**, Sheristadar, Sub Court, Koyilandy is transferred and posted as Sheristadar, Sub Court, Palakkad.

47. Shri **T.K. Anil Kumar**, Sheristadar, Sub Court , Attingal , is transferred and posted as Sheristadar, Sub Court, Nedumangad.

48. Shri **V.P Surendran**, Senior Superintendent, District Court, Manjeri is transferred and posted as Sheristadar, Wakf Tribunal , Kozhikode .

49. Shri **V.P Gopalakrishnan**, Senior Superintendent, Spl. Court (NDPS Act Cases) Thodupuzha, is transferred and posted as Sheristadar, Sub Court, Pala.

50. Smt. **Bindu P.K**, Sheristadar, Sub Court, Kattappana is transferred and posted as Senior Superintendent, Spl Court(NDPS Act Cases), Thodupuzha.

51. Smt. **Asha Sam Varghese**, Sheristadar, Sub Court, Kannur is transferred and posted as Sheristadar, Sub Court, Muvattupuzha.

52. Shri **Anish John**, Sheristadar, Sub Court, Thalassery is transferred and posted as Senior Superintendent, Addl District Court, Mavelikkara.

53. Shri **Ramesh Chandran .K**, Sheristadar, Sub Court, Manjeri is transferred and posted as Sheristadar, Sub Court, Pathanamthitta .

54. Shri **Babu M**, Sheristadar, Sub Court, Karunagappally is transferred and posted as Senior Superintendent, District Court, Kollam.

55. Shri.**T.G Harikumar**, Senior superintendent District court Kasaragod is transferred and posted as Sheristadar, Sub Court Chengannur

56. Shri **Mohandas M.T**, Sheristadar, Sub Court, Payyannur is transferred and posted as Senior Superintendent, District Court, Kasaragod.

57. Shri **T. Ranjith Kumar**, Senior Superintendent, District Court, Thrissur is transferred and posted as Sheristadar, Sub Court, Koyilandy.

58. Shri **P.V Rajan**, Senior Superintendent, Addl District Court, North Paravur is transferred and posted as Senior Superintendent, Spl Court (NDPS Act cases),Vadakara.

59. Shri **M.G Rajesh**, Senior Superintendent District Court, Thodupuzha is transferred and posted as Sheristadar, Sub Court, Attingal .

60. Smt **V.B Priyageetha**, Junior Superintendent, Sub Court, Kochi, is promoted to the cadre of Sheristadar Sub Court/Senior Superintendent District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36600 - 79200 and posted as Sheristadar, Sub Court, Ernakulam.

61. Shri **V.M Ramachandran**, Junior Superintendent, Munsiff's Court, Kalpetta is promoted to the cadre of Sheristadar Sub Court/Senior Superintendent District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36600 - 79200 and posted as Senior Superintendent, District Court, Thalassery.

62. Shri **K.A Thajudeen**, Junior Superintendent, Wakf Tribunal, Ernakulam is promoted to the cadre of Sheristadar Sub Court/Senior Superintendent District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36600 - 79200 and posted as Senior Superintendent , Addl District Court , North Paravur.

63. Shri. **C Ramakrishnan**, Junior Superintendent, Munsiff's Court, Hosdurg on deputation as Secretary, Gram Nyayalaya, Parappa at West Eleri is promoted to the cadre of Sheristadar Sub Court/Senior Superintendent District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36600 - 79200 and posted as Sheristadar, Sub Court, Kasaragod .

64. Shri **V. Manojkumar**, Junior Superintendent, District Court, Kalpetta is promoted to the cadre of Sheristadar Sub Court/Senior Superintendent District Court, under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36600 - 79200 and posted as Sheristadar , Sub Court , Kannur.

65. Smt **M.B Radhamani**, Junior Superintendent, Spl Court SC/St (POA)Act cases, Mananthavadi on deputation as Secretary TLSC, Kochi is promoted to the cadre of Sheristadar Sub Court/Senior Superintendent District Court, under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36600 - 79200 and posted as Sheristadar, Sub Court, Perumbavoor.

66. Shri **K.K Manoj**, Junior Superintendent, Munsiff- Magistrate's Court , Mananthavady is promoted to the cadre of Sheristadar Sub Court/Senior Superintendent District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36600- 79200 and posted as Sheristadar,Sub Court, Chavakkad.

67. Shri **M.K Sundaran**, Junior Superintendent, MACT, Kalpetta is promoted to the cadre of Sheristadar Sub Court/Senior Superintendent District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36600 - 79200 and posted as Sheristadar, Sub Court, Payyannur .

68. Shri **C.P Suresh Babu**, Junior Superintendent, District Court, Manjeri is promoted to the cadre of Sheristadar Sub Court/Senior Superintendent District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36600-79200 and posted as Sheristadar, Sub Court , Manjeri .

69. Smt **C. Rasiya**, Junior Superintendent, MACT, Manjeri is promoted to the cadre of Sheristadar Sub Court/Senior Superintendent District Court , under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36600 - 79200 and posted as Senior Superintendent , District Court Manjeri.

70. Shri **Nahas. A**, Junior Superintendent, Munsiff - Magistrate's Court, Sasthamcottah, is promoted to the cadre of Sheristadar Sub Court/Senior Superintendent District Court , under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36600 - 79200 and posted as Sheristadar, Sub Court, Kollam.

71. Smt **K.S Hajara Beevi**, Junior Superintendent, Sub Court, Thodupuzha is promoted to the cadre of Sheristadar Sub Court/Senior Superintendent District Court, under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36600-79200 and posted as Senior Superintendent , District Court , Thodupuzha .

72. Shri **Augusthy Devassia**, Junior Superintendent, Sub Court, Kattappana is promoted to the cadre of Sheristadar Sub Court/Senior Superintendent District Court, under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36600 - 79200 and posted as Sheristadar, Sub Court, Kattappana.

73. Shri **Sunil Babu.P**, Junior Superintendent, Munsiff's Court, Thiruvalla is promoted to the cadre of Sheristadar Sub Court/Senior Superintendent District Court, under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36600 - 79200 and posted as Sheristadar, Sub Court , Alappuzha.

74. Shri **K.I. Shahul Jamal Sherif**, Junior Superintendent, Sub Court, Thrissur is promoted to the cadre of Sheristadar Sub Court/Senior Superintendent District Court, under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36600 - 79200 and posted as Senior Superintendent, District Court Thrissur.

75. Smt. **V.S Ushakumari**, Junior Superintendent, Sub Court, Neyyattinkara on deputation as Secretary, Gram Nyayalaya, Parassala is promoted to the cadre of Sheristadar Sub Court/Senior Superintendent District Court, under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36600 - 79200 and posted as Sheristadar, Sub Court, Neyyattinkara.

76. Shri. **S Sivanivas**, Junior Superintendent, District Court, Palakkad is promoted to the cadre of Sheristadar Sub Court/Senior Superintendent District Court, under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36600 - 79200 and posted as Senior Superintendent , District Court, Palakkad .

77. Shri **Benny Sebastian**, Junior Superintendent, District Court Kottayam, is promoted to the cadre of Sheristadar Sub Court/Senior Superintendent District Court, under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36600 - 79200 and posted as Senior Superintendent, Addl District Court , Neyyattinkara.

78. Shri **D. Titus**, Junior Superintendent, Munsiff's Court, Kozhikode is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent District Court, under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36600 - 79200 and posted as Sheristadar, Sub Court, Thrissur .

79. Shri **M.C Dhanesh**, Junior Superintendent, District Court Kozhikode is promoted to the cadre of Sheristadar Sub Court/Senior Superintendent District Court, under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36600 - 79200 and posted as Sheristadar, Sub Court, Thalassery.

80. Smt. **Mini Antony**, Junior Superintendent, Munsiff's Court, Ettumanoor, is promoted to the cadre of Sheristadar Sub Court/Senior Superintendent District Court, under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36600 - 79200 and posted as Sheristadar, Sub Court, Kottayam.

81. Shri. **S. Chandra Babu**, Junior Superintendent, Munsiff's Court, Thiruvananthapuram is promoted to the cadre of Sheristadar Sub Court/Senior Superintendent District Court , under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36600 - 79200 and posted as Sheristadar, Sub Court, Ottappalam.

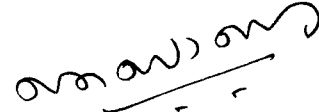
82. Smt. **R. Sreedevi**, Junior Superintendent, Additional District Court, Mavelikkara is promoted to the cadre of Sheristadar Sub Court/Senior Superintendent District Court , under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36600- 79200 and posted as Sheristadar, Sub Court, Karunagappally .

The officers at Sl.No 1, 2, 3, 12 to 18, 36, 37 and 48 to 59 are not eligible for joining time and transfer T.A.

The officers at Sl.No 11, 35, 44, 45, 46 & 47 are not eligible for joining time .

The Presiding Officers of the Courts concerned are directed to make necessary charge arrangements.

(By Order)



K. Babu

Registrar (Subordinate Judiciary)

To

- The Accountant General (A&E) Kerala, Thiruvananthapuram (82copies)
- The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
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- The Director of Public Relations, Thiruvananthapuram.
- The District Judges of all Districts
- The Chief Judicial Magistrates of all Districts
- The Private Secretary to the Honourable the Chief Justice, High Court.
- The Public Relations Officer, High Court.
- The Confidential Assistants to the Registrars, High Court.
- The B2(A), B3(A), B4(A), B5(A), C1,C2, C3, D2, E1 & I1 seats, High Court.
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